

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P(IB) No.364/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company	Vivid Colors Pvt Ltd.-Vs-Jenson & Nicholson (India) Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MANJU BHUTERIA

2. SHAUNAK MITRA

Advrs - for  
Financial Creditor

  
12/1/18

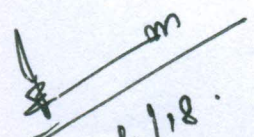
3. ARVIND GUPTA

VIVIDCOLORS PVT LTD

Arvind Gupta  
12/01/18

ARITRA BASU, Adv.

] from the Resolution Professional

  
01/1/18

5. SACHIN KUMAR, Adv.

For Corporate Debtor

Sachin Kumar  
12/01/18

**ORDER**

Ld. Counsel for the Resolution Professional, financial creditor and the corporate debtor is present.

Ld. Advocate appearing on behalf of the RP has submitted that no resolution plan is under consideration and



there is no hope for finalisation of resolution plan. If there is no hope for resolution plan he can submit the same in his progress report.

List it on 31/01/2018.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)